

Departmental sub offices

<i>Sl. No.</i>	<i>Name of the Proposed Post Office</i>	<i>District</i>
<i>1</i>	<i>2</i>	<i>3</i>
1.	S.G.I.P.S. Birshinghpur Pali	Shahdol
2.	Ujjain Chimanganj Mandi	Ujjain
3.	Shri Synthetics Ujjain	Ujjain

Bangla-Deshi Labourers in Agartala

6631. SHRI K.B.K. DEB BURMAN:
Will the Minister of HOME AFFAIRS be
pleased to state:

(a) the average number of Bangla-
Deshi labourers coming to Agartala town
every day; and

(b) what is the Government's policy with
regard to checking of this free flow of labour,
who come across from Bangla Desh?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
SUBODH KANT SAHAY): (a) and (b). The
Government does not permit any Ban-
gladeshi labourer to cross the border with a
view to taking up labour jobs in India. All
illegal entrants who are detected on the
border are pushed back except, the tribals
from Chittagong Hill Tracts of Bangladesh
who have been coming to this Country with
a view to seeking temporary refuge and are
being accommodated in camps in Tripura.

Option from Employees of MCEF

6632. SHRI GANGA CHARAN LODHI:
Will the Minister of HOME AFFAIRS be

pleased to state:

(a) whether the Mobile Civil Emergency
Force (MCEF), Delhi was wound up in Sep-
tember, 1989;

(b) whether employees of the organisa-
tion were sent to the Central Surplus Cell at
the time of winding up of the M.C.E.F.; and

(c) whether Government propose to
take option from the employees in the matter
of their absorption in some other organisa-
tion?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
SUBODH KANT SAHAY): (a) Yes, Sir.

(b) At the time of formal winding up of
MCEF, such of the employees of the MCEF
who did not exercise their option to join the
CISF were sent to the Central Surplus Cell
for redeployment in terms of the interim
order of the Supreme Court dated 15.5.89.

(c) The option has already been exer-
cised by the employees and action thereon
has been taken in accordance with the or-
ders passed by the Supreme Court.